

(Above Knee & Below Knee kits) on 03.12.2015. ALIMCO has started production and fitment of High end Below Knee and Above Knee Prosthesis. The High end Prosthesis has been adopted and accepted widely by Divyangjan due to high stability, light weight and less energy expenditure.

### **Transparency in selection of students for various scholarships**

1087. DR. L. HANUMANTHAI AH: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government is encouraging students from various sections of the society to continue education by providing scholarships and if so, the details thereof;

(b) the number and details of students in each class from 1st to 12th standard who have received scholarships from Government, during the last three years, year-wise, State-wise and district-wise;

(c) the details of annual income limit of parents required to make the students eligible for scholarships, category-wise; and

(d) whether Government has put any mechanism in place to ensure transparency in the selection of students for scholarships and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) Yes, Sir. The Department of Social Justice and Empowerment is implementing the following scholarship schemes for welfare of Scheduled Caste students to encourage them to continue education by providing Scholarship:

- (i) Pre-Matric Scholarship for SC students studying in classes IX-X
- (ii) Post Matric Scholarship for SC students
- (iii) Pre-Matric Scholarship to the Children of those engaged in occupations involving cleaning and prone to health hazards
- (iv) National Overseas Scholarship Scheme for higher education (NOS)

Scholarships are also provided to SC students for obtaining higher education in India and abroad, including premier education institutions.

In addition, the Department also implements the following Scholarship Schemes for welfare of Other Backward Classes (OBC)/Economically Backward Classes (EBC)/De-Notified, Nomadic and Semi-Nomadic Tribes (DNT) students to encourage them to continue education by providing Scholarship:-

- (i) Pre-Matric Scholarship for OBC students
- (ii) Post-Matric Scholarship for OBC students
- (iii) Dr. Ambedkar Post-Matric Scholarship for Economically Backward Class (EBC) students
- (iv) Dr. Ambedkar Pre-Matric and Post-Matric Scholarship for DNT students

2. The Department of Empowerment of Persons with Disabilities (Divyangjan) is implementing umbrella scheme "Scholarships for Students with Disabilities" to empower disabled students to study further in order to prepare themselves to earn their livelihood and to find a dignified place for themselves in the society. The Schemes being implemented by this Department are:

- (i) Pre-matric (For Class IX & X)
- (ii) Post-matric (For Class XI to Post-graduate Degree/Diploma)
- (iii) Top Class Education (For Graduate degree/Post-graduate Degree)
- (iv) Diploma in notified institutes of excellence)
- (v) National Fellowship (For M.Phil/ Ph.D. in Indian Universities)
- (vi) National Overseas Scholarship (For Master's Degree/Doctorate in Universities abroad)
- (vii) Free Coaching (For appearing in competitive examinations for Government Jobs and admission to technical and professional courses)

3. The Ministry of Tribal Affairs is implementing the following Scholarship schemes for Scheduled Tribe students by providing financial assistance with a view to encourage them to complete their education:

- (i) Pre-Matric Scholarship for ST students (9th & 10th Standard)
- (ii) Post-Matric Scholarship for ST students (Class 11th onwards)
- (iii) National Fellowship and Scholarship for Higher Education of ST students

(iv) National Overseas Scholarship (NOS) for ST candidates

4. The Department of School Education and Literacy is implementing a Central Sector Scheme namely "National Means-cum-Merit Scholarship Scheme (NMMSS)" for award of scholarships to selected meritorious students of economically weaker sections studying in a State Government, Government aided and local body schools (except Kendriya Vidyalaya Sangathan, Navodaya Vidyalaya Sangathan and boarding schools) to arrest their drop out at class VIII and encourage them to continue the study at secondary stage.

5. The Department of Higher Education is administering a Central Sector Scheme of Post Matric Scholarship for College and University Students with the objective of providing financial assistance to meritorious students belonging to the economically backward sections to meet a part of their day-to-day expenses while pursuing higher studies.

6. The Ministry of Minority Affairs is implementing the following three schemes for educational empowerment of six notified minority communities namely Muslim, Christian, Sikh, Buddhist, Jain and Parsi:

- (i) Pre-Matric Scholarship Scheme (Class I to X)
- (ii) Post-Matric Scholarship Scheme (Class XI to Ph. D.)
- (iii) Merit-cum-Means based Scholarship Scheme (For Professional and Technical courses)

(b) State-wise details of beneficiaries during the last three years under each Scheme are given in the Statement (*See* below). The district-wise data is not compiled.

(c) The scheme-wise annual income limit of parents of the students, to be eligible for scholarship are as under:-

Sl. No.	Scheme name	Parental annual income limit (₹ in lakh)
1	2	3
1.	Pre-Matric Scholarship for OBC students	2.50
2.	Post-Matric Scholarship for OBC students	1.00
3.	Dr.Ambedkar Post-Matric Scholarship for EBC students	1.00

1	2	3
4.	Dr.Ambedkar Pre-Matric and Post-Matric Scholarship for DNT students	2.00
5.	Pre-Matric Scholarship for SC students studying in classes IX-X	2.50
6.	Post Matric Scholarship for SC students	2.50
7.	Pre-Matric Scholarship to the Children of those engaged in occupations involving cleaning and prone to health hazards	No Limit
8.	National Overseas Scholarship Scheme for higher education (NOS)	6.00
9.	Pre-Matric (class IX and X) for students with disabilities	2.5
10.	Post-Matric (class XI to post graduate Degree/Diploma) for students with disabilities	2.5
11.	Pre-Matric Scholarship for ST students (9th & 10th Standard)	2.00
12.	Post-Matric Scholarship for ST students (Class 11th onwards)	2.50
13.	National Fellowship and Scholarship for Higher Education of ST students (a) "Fellowship" for Higher Education (b) "Scholarship" for Higher education (Top Class Education)	(a) No ceiling specified (b) 6.00
14.	National Overseas Scholarship (NOS) for ST candidates	6.00
15.	Pre-Matric Scholarship Scheme for Minority Communities (Class I to X)	1.00
16.	Post-Matric Scholarship Scheme for Minority Communities (Class XI to Ph. D.)	2.00

1	2	3
17.	National Means-cum-Merit Scholarship scheme (NMMSS) for economically weaker sections (implemented by Department of School education and Literacy)	1.50
18.	Central Sector Scheme of Post Matric Scholarship for College and University Students belonging to economically weaker sections implemented by Department of Higher Education)	6.00
19.	Merit-cum-Means based Scholarship Scheme for Minority Communities (For Professional and Technical courses)	2.50

(d) The State Governments and Union Territory Administrations lay down the detailed procedure for selection of students for the schemes being implemented by the Department of Social Justice and Empowerment. They are advised to migrate to *on-line* portal wherever in operation, for calling of applications/ selection of beneficiaries/ release of scholarship directly to the bank account of beneficiary and use Aadhaar Number for authentication to achieve greater transparency.

The Scholarship Schemes of other Ministries/ Departments are implemented through the National Scholarship Portal (NSP). NSP is being used right from receiving applications from the students, verification, generation of final merit list/ selection of eligible candidates and disbursement of scholarship directly into the bank account of the beneficiaries, thereby ensuring transparency.

**Statement**

(A) State-wise details of number of beneficiaries under the Scheme of Pre-Matric Scholarship for Other Backward Class Students from 2015-16 to 2017-18

Sl. No.	States/UTs	No. of beneficiaries in lakh**		
		2015-16 No. of beneficiaries	2016-17 No. of beneficiaries	2017-18 No. of beneficiaries
1	2	3	4	5
1.	Andhra Pradesh	0.72	0.49	*
2.	Bihar	0	101.44	*

1	2	3	4	5
3.	Chhattisgarh	0	0	0
4.	Goa	0.07	0.10	0.10
5.	Gujarat	1.09	1.09	0.68
6.	Haryana	0	0.38	*
7.	Himachal Pradesh	0	0	0
8.	Jammu and Kashmir	0.46	0.51	0
9.	Jharkhand	8.91	16.85	*
10.	Karnataka	10.86	16.24	18.92
11.	Kerala	1.68	3.06	*
12.	Madhya Pradesh	0	*	0
13.	Maharashtra	5.85	*	*
14.	Odisha	0.87	1.00	*
15.	Punjab	7.68	*	0
16.	Rajasthan	4.56	4.27	*
17.	Tamil Nadu	0.49	1.27	*
18.	Telangana	0	0	0
19.	Uttar Pradesh	0.58	0.93	1.03
20.	Uttarakhand	0.39	0	0
21.	West Bengal	3.53	3.67	2.95
22.	Assam	0.12	*	0
23.	Manipur	0	0	0
24.	Sikkim	0.02	0.03	*
25.	Tripura	0.71	0.68	0.59
26.	Andaman and Nicobar Island	0	0	*
27.	Chandigarh	0.01	0.01	0.01
28.	Dadra and Nagar Haveli	0	0	*

1	2	3	4	5
29.	Daman and Diu	0	0	*
30.	Delhi	0.07	*	0
31.	Puducherry	0	0.03	*
TOTAL		48.67	152.05	24.28

\*\*No. of beneficiaries includes beneficiaries from State fund also.

\* Figures not received from State.

(B) State-wise number of beneficiaries under the Scheme of Post-Matric Scholarship for Other Backward Class Students from 2015-16 to 2017-18

No. of beneficiaries in lakh\*\*

Sl. No.	States/UTs	2015-16 No. of beneficiaries	2016-17 No. of beneficiaries	2017-18 No. of beneficiaries
1	2	3	4	5
1.	Andhra Pradesh	6.22	7.34	\$
2.	Bihar	\$	\$	0
3.	Chhattisgarh	0	0.00	\$
4.	Goa	0.03	0.03	\$
5.	Gujarat	2.43	0.93	\$
6.	Haryana	0.50	0.00	0
7.	Himachal Pradesh	0.08	0.12	\$
8.	Jammu and Kashmir	0.13	0.09	\$
9.	Jharkhand	0.69	1.21	\$
10.	Karnataka	4.11	16.40	\$
11.	Kerala	1.52	1.66	\$
12.	Madhya Pradesh	2.25	0.90	\$
13.	Maharashtra	3.30	0.83	\$
14.	Odisha	1.64	1.58	\$
15.	Punjab	0.71	\$	\$

1	2	3	4	5
16.	Rajasthan	0.53	0.46	\$
17.	Tamil Nadu	1.42	1.36	\$
18.	Telangana	6.94	\$	\$
19.	Uttar Pradesh	6.01	2.09	6.10
20.	Uttarakhand	0.11	0.04	\$
21.	West Bengal	2.08	2.33	\$
22.	Assam	0.00	0.41	0
23.	Manipur	0.05	0.09	\$
24.	Sikkim	0.01	0.01	\$
25.	Tripura	0.19	0.16	0.15
26.	Andaman and Nicobar Island	0.00	0.00	\$
27.	Chandigarh	0.01	0.01	\$
28.	Dadra and Nagar Haveli	0.00	0.00	0
29.	Daman and Diu	\$	\$	0
30.	Delhi	0.00	0.01	\$
31.	Puducherry	0.03	0.01	\$
TOTAL		40.99	38.07	6.25

\*\* No. of beneficiaries includes beneficiaries from State fund also

\$ Figures not received from State.

*(C) State-wise number of beneficiaries under the Scheme of Dr. Ambedkar Post-Matric Scholarship for Economically Backward Class Students from 2015-16 to 2017-18*

Sl. No.	States/UTs	2015-16 No. of beneficiaries	2016-17 No. of beneficiaries	2017-18 No. of beneficiaries
1	2	3	4	5
1.	Andhra Pradesh	267889	181287	\$
2.	Bihar	\$	0	0



1	2	3	4	5
3.	Gujarat	0	0	4819
4.	Himachal Pradesh	3577	290	\$
5.	Jammu and Kashmir	0	\$	0
6.	Kerala	0	\$	o
7.	Odisha	0	\$	\$
8.	Rajasthan	0	\$	0
9.	Uttarakhand	0	\$	0
10.	Manipur	0	0	\$
11.	Sikkim	588	272	938
12.	Tripura	0	\$	0
13.	Chandigarh	0	158	\$
TOTAL		272054	182007	5757

\$ Figures not received from State.

(D) State wise number of beneficiaries under the Scheme of Dr. Ambedkar  
Pre-Matric and Post-Matric Scholarship for DNT Students  
from 2015-16 to 2017-18

Sl. No.	States/UTs	No. of Beneficiaries in lakh		
		2015-16	2016-17	2017-18
		No. of beneficiaries	No. of beneficiaries	No. of beneficiaries
1.	Gujarat	0	0	\$
2.	Himachal Pradesh	0	\$	0
3.	Jammu and Kashmir	0	\$	0
4.	Karnataka	0	0	0
5.	Maharashtra	2.56	\$	0
6.	Rajasthan	\$	0	0
TOTAL		2.56	0	0

\$ not received

*(E) State-wise number of beneficiaries under the Scheme of Pre-Matric Scholarship for Scheduled Caste students studying in Class-IX and X*

Sl. No.	State	2015-16	2016-17	2017-18
1.	Andhra Pradesh	157736	139710	-
2.	Assam	-	-	-
3.	Bihar	453885	-	-
4.	Chandigarh	1888	2078	2569
5.	Chhattisgarh	246715	119014	-
6.	Dadra and Nagar Haveli	58	-	-
7.	Daman and Diu	118	-	119
8.	Delhi	40	-	104
9.	Goa	-	-	-
10.	Gujarat	69045	90949	-
11.	Haryana	143537	-	147104
12.	Himachal Pradesh	23572	16146	27079
13.	Jammu and Kashmir	-	5770	-
14.	Jharkhand	-	-	-
15.	Karnataka	-	221674	-
16.	Kerala	84250	84210	-
17.	Madhya Pradesh	303397	347356	-
18.	Maharashtra	-	-	-
19.	Manipur	1217	-	1367
20.	Meghalya	-	-	-
21.	Odisha	230920	139595	209642
22.	Punjab	222850	125161	205791
23.	Rajasthan	15358	19942	-
24.	Sikkim	236	-	230
25.	Tamil Nadu	455420	350251	-
26.	Tripura	8799	9133	14385

Sl. No.	State	2015-16	2016-17	2017-18
27.	Uttar Pradesh	-	-	-
28.	Uttarakhand	25719	-	14468
29.	West Bengal	-	349674	315979
30.	Puducherry	-	-	8735
TOTAL		2444760	2020663	947572

*(F) State-wise number of beneficiaries under the Scheme of Pre-Matric Scholarship to the children of those engaged in occupation involving in cleaning and prone to health hazards*

Sl. No.	Name of State/UT	2015-16 beneficiaries	2016-17 beneficiaries	2017-18 beneficiaries
1.	Gujarat	333629	0.00	0.00
2.	Himachal Pradesh	2124	0.00	2265
3.	Maharashtra	0.00	94295	0.00
4.	Mizoram	355	440	0.00
5.	Odisha	1135	0.00	0.00
6.	Uttrakhand	1450	0.00	0.00
TOTAL		338693	94735	2265

*(G) State-wise number of beneficiaries under the Scheme of Pre-Matric and Post Matric Scholarship for students with Disabilities*

1	2	Pre-Matric			Post-matric		
		No. of beneficiary			No. of beneficiary		
		2015-16	2016-17	2017-18	2015-16	2016-17	2017-18
1.	Andaman and Nicobar	0	0	3	0	1	1
2.	Andhra Pradesh	16	49	24	15	61	91
3.	Arunachal Pradesh	0	3	0	0	18	2
4.	Assam	0	21	0	25	84	0

1	2	3	4	5	6	7	8
5.	Bihar	7	51	12	9	355	366.
6.	Chandigarh	11	2	0	14	1	11
7.	Chhattisgarh	1	82	226	4	36	44
8.	Dadra and Nagar Haveli	0	0	1	1	4	1
9.	Daman and Diu	0	0	3	0	0	1
10.	Delhi	0	3	33	128	5	196
11.	Goa	0	0	0	0	0	3
12.	Gujarat	12	99	226	32	24	433
13.	Haryana	0	2	77	38	55	46
14.	Himachal Pradesh	36	38	79	0	64	61
15.	Jammu and Kashmir	0	37	176	0	110	115
16.	Jharkhand	0	2	1	0	106	42
17.	Karnataka	38	1299	734	40	1232	238
18.	Kerala	1067	441	2187	130	376	214
19.	Lakshadweep	0	0	0	0	0	0
20.	Madhya Pradesh	74	4426	4619	219	2129	1779
21.	Maharashtra	0	14	0	44	267	40
22.	Manipur	0	1	3	27	2	27
23.	Meghalaya	0	11	2	3	49	25
24.	Mizoram	0	14	20	0	19	15
25.	Nagaland	0	1	4	0	14	1
26.	Odisha	792	572	1240	1098	31	1038
27.	Puducherry	0	0	14	2	0	3
28.	Punjab	0	43	6	45	20	88
29.	Rajasthan	3	29	243	60	78	455
30.	Sikkim	0	40	6	12	15	7
31.	Tamil Nadu	0	23	668	0	136	580

1	2	3	4	5	6	7	8
32.	Telangana	4	23	5	10	57	97
33.	Tripura	0	117	64	0	143	126
34.	Uttarakhand	0	0	0	42	3	0
35.	Uttar Pradesh	270	298	1554	1545	251	1032
36.	West Bengal	37	186	363	22	535	479
TOTAL		2368	7927	12593	3565	6281	7657

*(H) State-wise number of beneficiaries under the Scheme of Pre-Matric Scholarship for Scheduled Tribes students studying in classes IX & X*

Sl. No.	Name of the States/UTs	2014-15	2015-16	2016-17	2017-18 (updated on 19.7.18)*
1	2	Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries
1.	Andhra Pradesh	75812	79602	39466	
2.	Arunachal Pradesh	0	0	2594	
3.	Assam	0	0	0	2740
4.	Bihar	40700	37095	0	
5.	Chhattisgarh	228626	225705	207956	
6.	Daman and Diu	0	0	356	
7.	Goa	0	0	3721	
8.	Gujarat	179169	138465	188593	151113
9.	Himachal Pradesh	3996	5798	1972	
10.	Jammu and Kashmir	0	37813	6131	10231
11.	Jharkhand	93533	0	91464	104942
12.	Karnataka	0	0	52096	
13.	Kerala	0	30010	14464	
14.	Madhya Pradesh	0	364167	151611	362120
15.	Maharashtra	0	0	0	

1	2	3	4	5	6
16.	Manipur	40126	0	22401	2676
17.	Meghalaya	0	0	3273	3273
18.	Mizoram	0	0	9843	9783
19.	Nagaland	0	42048	18780	
20.	Odisha	203301	221243	222837	
21.	Rajasthan	187508	0	0	
22.	Sikkim	408	0	297	270
23.	Tamil Nadu	0	15750	6602	11659
24.	Telangana	105672	0	28966	9951
25.	Tripura	44598	53516	16723	11662
26.	Uttar Pradesh	9869	10856	8760	
27.	Uttarakhand	0	0	5687	
28.	West Bengal	0	0	29249	
TOTAL		1213318	1262068	1133842	680420

\* Figures not received from State.

(I) *State-wise number of beneficiaries under the Scheme of Post Matric Scholarship for Scheduled Tribes students*

Sl. No.	Name of State/UT	2015-16	2016-17	2017-18 (as on 18.7.18)*
		Beneficiaries	Beneficiaries	Beneficiaries
1	2	3	4	5
1.	Andhra Pradesh	49239	65173	*
2.	Arunachal Pradesh	0	22564	*
3.	Assam	116693	29423	15050
4.	Bihar	0	0	*
5.	Chhattisgarh	148660	135586	*
6.	Daman and Diu	0	328	196
7.	Goa	4270	1924	*

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1	2	3	4	5
8.	Gujarat	163989	192322	*
9.	Himachal Pradesh	8079	3739	*
10.	Jammu and Kashmir	21000	13854	16905
11.	Jharkhand	0	63029	73385
12.	Karnataka	140891	109943	*
13.	Kerala	0	15834	*
14.	Madhya Pradesh	197176	263176	275281
15.	Maharashtra	175000	163321	147262
16.	Manipur	66928	59995	10846
17.	Meghalaya	74608	54900	54898
18.	Mizoram	57330	42072	51983
19.	Nagaland	45140	44404	*
20.	Odisha	165100	176579	185888
21.	Rajasthan	275669	126965	*
22.	Sikkim	3053	2605	2605
23.	Tamil Nadu	20060	23574	18023
24.	Telangana	171329	112236	65532
25.	Tripura	28374	21001	21405
26.	Uttar Pradesh	0	5322	*
27.	Uttar akhand	27796	15401	*
28.	West Bengal	73357	85901	*
TOTAL		2033741	1851171	939259

\* Beneficiaries details for 2017-18 from other States have not been received

(J) *State-wise number of Scholarships sanctioned under the National Means-cum-Merit Scholarship Scheme (NMMSS) for Economically Weaker Section.*

Sl. No.	Name of State/UTs	Number of Scholarships		
		2015-16	2016-17	2017-18
1	2	3	4	5
1.	Andman and Nicobar Island	-	133	138
2.	Andhra Pradesh	15309	4961	9485
3.	Telangana	7832	163	10941
4.	Arunachal Pradesh	-	-	14
5.	Assam	4067	687	1354
6.	Bihar	1945	340	29540
7.	Chandigarh	77	266	178
8.	Chhattisgarh	-	-	7
9.	Dadra and Nagar Haveli	-	-	117
10.	Daman and Diu	-	-	25
11.	Delhi	4133	41	9556
12.	Goa	-	-	736
13.	Gujarat	1117	-	39470
14.	Haryana	2149	3054	12724
15.	Himachal Pradesh	1877	613	4722
16.	Jammu and Kashmir	121	-	1030
17.	Jharkhand	236	-	2225
18.	Karnataka	10813	7979	29427
19.	Kerala	14741	14044	21430
20.	Madhya Pradesh	1724	-	31663
21.	Maharashtra	63526	13845	66355
22.	Manipur	3	240	409
23.	Meghalaya	466	495	755



1	2	3	4	5
24.	Mizoram	412	412	120
25.	Nagaland	334	109	421
26.	Odisha	10469	2765	19571
27.	Puducherry	105	385	191
28.	Punjab	9331	3485	5158
29.	Rajasthan	5615	1	9806
30.	Sikkim	311	175	330
31.	Tamil Nadu	21857	5710	53278
32.	Tripura	360	745	756
33.	Uttar Pradesh	6405	1230	14141
34.	Uttarakhand	2242	5	4853
35.	West Bengal	22435	2543	49329
TOTAL		210012	64426	429955

(K) Status of students awarded scholarships under Pre-matric and Post-matric Scholarship Schemes for Minority students during the last three years and the current year

Sl. No.	States/UTs	2015-16		2016-17*		2017-18*(as on 12.07.2018)	
		Pre-matric	Post-matric	Pre-matric	Post-matric	Pre-matric	Post-matric
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	155058	10743	126764	12002	119570	13626
2.	Telangana	214661	15421	159023	15017	146538	15465
3.	Arunachal Pradesh	0	0	0	0	0	0
4.	Assam	61325	29600	137516	28330	169325	29200
5.	Bihar	23210	44162	60399	46630	112342	47105
6.	Chhattisgarh	13363	2204	7329	2001	7660	2137
7.	Goa	2127	177	1414	239	0	0

1	2	3	4	5	6	7	8
8.	Gujarat	208176	24017	113690	18257	123638	18823
9.	Haryana	1174	2739	2419	3413	4592	5217
10.	Himachal Pradesh	2477	510	1665	503	1600	529
11.	Jammu and Kashmir	0	20602	54137	23676	101080	22439
12.	Jharkhand	25797	12173	18976	12946	42965	14751
13.	Karnataka	467890	51775	418552	41720	321073	32220
14.	Kerala	521109	46703	498400	54613	516303	55941
15.	Madhya Pradesh	77054	14309	71286	15296	95344	17273
16.	Maharashtra	511996	49766	445635	44085	579795	45604
17.	Manipur	2120	2647	3382	2852	5047	3330
18.	Meghalaya	1879	4498	8470	4954	4988	6034
19.	Mizoram	52149	586	47427	1331	29721	1331
20.	Nagaland	34507	797	16718	3676	23459	5520
21.	Odisha	2976	3430	14771	3179	9574	3019
22.	Punjab	428583	63801	379737	58822	407784	51292
23.	Rajasthan	145135	28437	117789	24608	132479	21973
24.	Sikkim	2291	539	1026	207	739	97
25.	Tamil Nadu	406136	41880	330731	38444	308277	32690
26.	Tripura	6478	1050	1	909	4892	1021
27.	Uttar Pradesh	515410	98184	422293	74833	531289	86762
28.	Uttarakhand	6666	2221	14480	2920	20292	4045
29.	West Bengal	1285719	92122	675373	88387	987562	78171
30.	Andaman and Nicobar	0	0	16	5	0	0
31.	Chandigarh	1715	257	2394	259	2045	167
32.	Dadra and Nagar Haveli	78	19	63	26	0	11

<i>Written Answers to</i>		[26 July, 2018]			<i>Unstarred Questions</i>			331
1	2	3	4	5	6	7	8	
33.	Daman and Diu	0	34	0	39	0	4	
34.	Delhi	78	1226	3	531	7229	4794	
35.	Lakshadweep	0	0	0	0	0	0	
36.	Puducherry	1442	211	1645	280	1919	382	
TOTAL		5178779	666840	4153524	624990	4819121	620973	

\* Provisional Data.

#### **VDP vis-a-vis living standards of SC concentrated villages**

1088. SHRIMATI VIPLOVE THAKUR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has identified institutions for providing technical resource support for helping in preparation of Village Development Plan (VDP);

(b) if so, the details thereof, State-wise including Himachal Pradesh;

(c) to what extent physical and social infrastructural gaps in Scheduled Caste concentrated villages has been reduced on the basis of VDP during the last three years and the current year, district-wise; and

(d) whether Government proposes to introduce any new scheme to improve living standards of the Scheduled Caste concentrated villages?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) Pradhan Mantri Adarsh Gram Yojana (PMAGY) aims at overall development of selected SC majority villages so as to provide them with all the necessary facilities to ensure that the disparity between SC and non-SC population in terms of common socio-economic indicators is eliminated and the indicators are raised to at least the level of the national average. The performance of the scheme is being monitored in terms of achievement of the targets listed out in the Village Development Plan (VDP) prepared for each village. Under the PMAGY the National Institute of Rural Development & Panchayati Raj (NIRD&PR) has been identified to provide technical resource support at the national level. At the State level, the State Govts, are to identify suitable Institutions for the purpose and the final view has to